traditional sources of oils to the extent possible so as to reduce the gap between demand and supply of edible oils. Import of edible oils is being continued as a short term measure. The allocation of imported oils to the States and Union Territories for distribution through fair price shops is being maintained at much higher level than that of last year. During October, November and December, 1983 an allocation of 2.18 lakh tonnes of imported edible oils has been made to States and Union Territories for issue through Public Distribution System as against an allocation of 1.33 lakh tonnes in the corresponding three months in 1982. The distribution of imported edible oils in small packs has been extended from 4 centres in September, 1983 to 7 centres in October, 1983 onward. Also against an allocation of 3,700 tonnes in August, 1983 for sale of imported oils in small packs. 7,200 tonnes was allocated in September, 8,000 tonnes in October, 7,300 tonnes in November and 7,000 tonnes in December, 1983. These steps have helped in stabilising the price of edible oils in the country to some extent.

## Funds for Development of Hyderabad

4390. SHRI ZAINUL BASHER: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether Andhra Pradesh Government have submitted any scheme to develop old city of Hyderabad;
- (b) if so, the detail of the scheme and the amount proposed to be spent;
- (c) whether the Government have approved the scheme; and
- (d) if so, the amount which is expected to be shared by Government?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) No, sir.

(b) to (d) Do not arise.

## Loss due to Floods in Uttar Pradech

- 4391. SHRI CHHANGUR RAM: Will the Minister of AGRICULTURE be pleased to state:
- (a) when the Central team had gone to Uttar Pradesh to assess the loss caused by floods during the last four years and the extent of the loss assessed by them and the amount recommended to be given by Central Government;
- (b) the amount of Central assistance provided to Uttar Pradesh in connection with floods and drought during the last four years indicating the dates when this amount was given; and
- (c) the total amount estimated to be spent on construction embankments etc. to present floods in eastern districts of Uttar Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) The information with regard to Dates of visits of central teams, central assistance sanctioned and extent of loss due to floods during the last 4 years in Uttar Pradesh is given in Statements I

- (b) Information is given in Statement II.
- (c) The administration of relief expenditure is primarily the responsibility of the State Government. The Central Govt. sanctions the assistance to the State for taking relief measures in the affected areas. The State Government in-turn allocates the funds to various districts on the basis of gravity of the situation. The Central assistance sanctioned, includes the repair/reconstruction of public properties damaged by floods including embankments, etc.

## Statement I

Year	Dates of visits of Central teams for Floods	Dates and amount of central assistance sanctioned for flood (Rs. in crores)	Extent of damage				
			Popula- tion	No. of Houses	Cropped	No. of human lives lost	No. of cattle lost
			affected (in lakhs)	damaged (in lakhs	affected (in lakh hect.)		
1	2	3	4	5	6 .	7	8
1980-81	I Team :						
	6-8 August, 1980	79.05	303.5	19.23	30.9	1309	5244
	II Team :	1.12.80					
	29-30 Sept. 1980						
1981-82	21-23rd August 198	<b>45.</b> 46	146.3	4.91	16.4	427	1356
	20-21st Nov., 1981	4.2.82					
1982-83	20-24 Sept., 1982	66,82	233.00	10.18	33.00	562	2517
		24.11.82			·		
1983-84	10-13 Oct , 1983	Central Team's	153.27	3.89	24.02	511	1835
	and between	Report is under					
17th ar	nd 25th Oct., 1983	processing					

Statement II Detail of Central Assistance Sanctioned and Dates of Issue of the Sanctions-Uttar Pradesh

(Rs. in crores)

Year	Floods	Drought		
1980-81	79.05	47 52		
	1.12.1980	26.11.1983		
1981-82	<b>45.4</b> 6	NIL		
	4.2.1982			
1982-83	66.82	NIL		
	24,11,1982			
1983-84	Central Team's report for flood/drought relief is under pro-			